

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4738
TO BE ANSWERED ON 15.12.2016

APPRAISAL OF RURAL WELFARE SCHEMES

**4738. SHRI NIHAL CHAND:
SHRI ARJUN LAL MEENA:
SHRI SUSHIL KUMAR SINGH:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has launched any new centrally sponsored welfare scheme for the welfare of rural areas across the country and if so, the details thereof;
- (b) the details of the ongoing welfare schemes in the rural areas of the country along with the funds allocated, released and expenditure incurred under these schemes during the last three years and the current year, State/UT-wise including Rajasthan;
- (c) whether the State Governments have fully utilized the said funds and if so, the details thereof, State/UT-wise including Rajasthan;
- (d) whether the Government proposes to put a system in place to periodically review their implementation and if so, the details thereof and if not, the reasons therefor; and
- (e) whether the Government has brought any structural changes for their effective implementation and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a) : The Government has launched Pradhan Mantri Awaas Yojana –Gramin (restructured from erstwhile Indira Aawas Yojana) under which the financial assistance of Rs. 1.20 lakhs in plain areas and Rs. 1.30 lakhs in hilly/ difficult areas including IAP districts is provided to households identified on the basis of Socio-Economic and Caste Census (SECC)-2011 for construction of pucca house in the rural areas of the country.

(b) : The Ministry of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana - National Rural Livelihood Mission (DAY-NRLM), Deen Dayal Upadhyay - Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana –Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, strengthening of livelihood opportunities, promoting self employment, skilling of rural youths, provision of social assistance and other basic amenities. The State/ UT- wise funds allocated, released and expenditure incurred under major rural development schemes during the last three years and the current year are given at **Annexure**.

(c) : The level of implementation and utilization of fund under various schemes are governed by the fact that some programmes are being expeditiously implemented by some states including Rajasthan; whereas some other states from time to time face certain constraints in the implementation of some schemes, including occurrence of natural calamities, diversion of entire state machinery for election work during election, non-receipt of counterpart funding from the states, lack of capacity building etc. which adversely affect fund utilization capacity of these states.

(d) : In order to ensure that the programme benefits reach the rural people in full measure, the Department of Rural Development has evolved a comprehensive multi-level and multi-tool system of Monitoring and Evaluation for the implementation of its programmes comprising (i) Review by the Union Ministers (ii) Performance Review Committee (iii) State Vigilance & Monitoring Committees (iv) District Development Co-ordination and Monitoring Committee named as “DISHA”, (v) National Level Monitors (vi) Area Officers Schemes (vii) Concurrent Evaluation & (viii) Impact Assessment Studies.

(e) : The Programmes of the Department are reviewed regularly and changes, if required, are made to improve the implementation and outcomes. The major structural changes brought about in the ongoing rural development schemes for effective implementation include:

(i) **Restructuring of Rural Housing Scheme** - In pursuance of achieving the commitment to provide ‘Housing For All’ by the year 2022, the rural housing scheme, Indira Awaas Yojana, has been revamped as Pradhan Mantri Awaas Yojana- Gramin (PMAY-G). From the year 2016-17 the unit assistance under the scheme has also been enhanced to Rs. 1, 20,000 in plain areas and to Rs.1, 30,000 in hilly states/difficult areas/IAP districts.

(ii) Under PMAY-G, the selection of beneficiaries is done on the basis of housing deprivation parameters in the SECC, 2011 data and validated by the Gram Sabhas.

(iii) Instead of multiple bank account at various levels in the State/UT, a single account at State level i.e. State Nodal Account (SNA) has been adopted. All funds under PMAY-G are transferred directly to the beneficiary account from the SNA electronically through the PFMS-AwaasSoft platform.

(iv) **Change in the funding pattern** - The funding pattern under PMAY-G, DAY-NRLM and PMGSY has been changed. The funds under these schemes is now shared between centre and the states in the ratio of 60:40 in respect of all the States, except 8 NE States and 3 Himalayan States: Jammu & Kashmir, Himachal Pradesh and Uttarakhand for whom the fund sharing pattern is 90:10.

(v) **Intensive Participatory Planning Exercise (IPPE-II)**, Mission Antyodaya, has been started in the 2569 backward blocks of the country in convergence with four other major Rural Development schemes namely; Deendayal Antyodaya Yojana - National Rural Livelihood Mission (DAY-NRLM), Deen Dayal Upadhaya Grameen Kaushalya Yojana (DDU-GKY), National Social Assistance Programme (NSAP) and Indira Awaas Yojana (IAY) now restructured as PMAY-G for preparation of State Rural Development Plan for the FY 2016-17.

(vi) **Project Livelihood in Full Employment – Mahatma Gandhi National Rural Employment Guarantee Act** (Project LIFE- MGNREGA) has been launched to plan and implement tailor-made livelihood interventions for rural households in convergence with DAY-NRLM, KrishiVigyanKendras (KVKs) and Deen Dayal Updhyaya Grameen Kaushalya Yojana (DDU-GKY) for converting unskilled MGNREGA workers into skilled persons.

(vii) **Under MGNREGA new initiatives have been taken for fund management and to avoid delay in wage payment** which include launch of National Electronic Fund Management System (NeFMS) in Kerala on pilot basis, launching of Dashboard for tracking of pending Fund Transfer Orders, Public Fund Management System, Workers module, electronic Fund Management System, Direct Benefit Transfer etc.

(viii) **The guidelines of the DAY-NRLM** was amended for improved targeting of beneficiaries by identifying the target group with at least one deprivation as per the Socio Economic Caste Census (SECC) 2011 data.

Annexure referred to in part (a) & (b) of the Lok Sabha Unstarred Question No 4738 due for reply on 15.12.2016
A statement indicating the funds allocated, released and expenditure incurred under PMGSY

Sl. No.	State	2013-14		2014-15		2015-16		2016-17		
		Release	Expenditure	Release	Expenditure	Release	Expenditure	Allocation	Release (upto 21.11.2016)	Expenditure (upto Oct, 2016)
1	Andhra Pradesh	5.00	152.56	32.98	330.25	379.20	411.53	404.00	197.59	NR
2	Arunachal Pradesh	8.00	249.36	345.92	362.68	375.00	390.81	421.00	205.92	196.60
3	Assam	240.49	699.01	316.07	538.22	347.82	475.2	402.00	200.49	NR
4	Bihar	850.83	1844.95	1548.16	2259.30	2781.00	1776.87	3000.00	1472.86	2177.87
5	Chattisgarh	0.00	713.58	270.75	925.18	498.00	759.94	718.00	356.56	206.96
6	Goa	0.00	0.00	0.00	0.00	0.00	0	0.00	0.00	0.00
7	Gujarat	519.24	477.40	418.77	685.91	474.10	793.66	162.00	31.04	7.97
8	Haryana	0.00	8.19	218.96	383.83	304.70	291.81	124.00	23.76	NR
9	Himachal Pradesh	0.00	148.13	99.40	215.04	268.40	315.88	180.00	87.98	130.41
10	Jammu & Kashmir	523.24	534.01	416.60	422.73	488.00	258.39	786.00	158.44	NR
11	Jharkhand	21.86	539.55	249.48	785.02	865.00	552.44	868.00	435.45	227.76
12	Karnataka	5.00	7.68	237.00	411.23	140.80	279.4	200.00	196.41	NR
13	Kerala	1.50	121.15	151.41	190.59	151.00	160.16	180.00	89.45	133.44
14	Madhya Pradesh	615.00	1393.07	708.00	1667.32	1122.00	1798.39	1700.00	846.42	526.91
15	Maharashtra	0.00	383.50	212.53	540.37	553.30	622.66	606.00	296.57	NR
16	Manipur	4.03	139.67	100.00	173.94	299.80	284.7	402.00	196.61	126.87
17	Meghalaya	0.00	37.70	62.56	83.24	150.70	119.31	210.00	102.64	89.55
18	Mizoram	0.00	26.60	54.74	72.35	50.90	44.115	95.00	46.43	45.05
19	Nagaland	0.00	77.45	58.99	50.47	4.00	30.42	42.00	8.05	NR
20	Odisha	758.92	1605.72	1051.50	1666.10	1382.70	1857.5	1650.00	1620.58	741.23
21	Punjab	117.68	295.61	310.21	285.03	221.10	236.52	135.00	65.98	84.80
22	Rajasthan	427.06	718.35	425.66	649.97	559.90	776.33	571.00	109.40	52.09
23	Sikkim	1.97	90.57	94.59	94.50	68.60	121.01	90.00	88.82	62.37
24	Tamil Nadu	343.48	383.39	239.65	580.72	205.00	98.03	204.00	99.71	NR
25	Telangana			0.88	NR	273.73	281.45	294.00	56.33	NR
26	Tripura	98.83	232.76	187.36	322.83	274.83	250.36	299.00	146.14	NR
27	Uttar Pradesh	511.93	824.25	638.70	1002.26	1110.35	1083.39	998.00	495.70	699.64
28	Uttarakhand	0.00	260.64	314.92	425.17	409.20	455.24	401.00	393.14	161.65
29	West Bengal	306.17	1130.44	1193.80	1414.20	1427.58	1259.84	1356.00	259.81	390.24
	Total	5360.24	13095.29	9959.58	16538.45	15186.71	15785.36	16498.00	8288.23	6061.40

NR- Not Reported

Note- Total Expenditure is greater than Released amount in respective Financial Year due to State share and interest accrued on programme fund.

**Annexure referred to in part (a) & (b) of the Lok Sabha Unstarred Question No 4738 due for reply on 15.12.2016
State/UT-wise funds released and expenditure incurred under MGNREGA**

(In lakh)

Sl.no.	State	Central fund Release				Expenditure*			
		2013-14	2014-15	2015-16	2016-17 as on 13/12/2016	2013-14	2014-15	2015-16	2016-17 as on 13/12/2016
1	ANDHRA PRADESH	475049.00	290314.10	307380.33	356592.02	529342.76	283913.37	454398.08	316236.08
2	ARUNACHAL PRADESH	13852.67	2704.16	4395.10	13076.40	9581.51	3500.85	6599.57	9558.43
3	ASSAM	57349.95	50023.46	87830.06	80933.51	69958.76	49916.50	62101.75	123714.18
4	BIHAR	158070.67	95968.24	102412.26	140604.72	203071.00	107776.05	162575.59	159289.95
5	CHHATTISGARH	144602.31	150570.49	106341.30	187802.79	202364.04	175245.62	128312.94	227122.57
6	GUJARAT	33530.02	35442.93	30598.72	52126.32	48849.74	47078.22	42863.52	52972.20
7	HARYANA	37687.81	16715.29	12470.72	15008.46	38127.19	21613.21	14242.41	20785.22
8	HIMACHAL PRADESH	47797.09	35542.86	39610.32	26172.66	56803.49	40607.55	39229.31	33721.53
9	JAMMU AND KASHMIR	60315.73	52171.08	55801.83	73611.03	76438.07	39372.94	76853.06	44759.01
10	JHARKHAND	62143.28	72433.41	97879.90	137361.35	91174.57	102603.15	133162.65	120720.45
11	KARNATAKA	159606.81	171687.07	99155.27	149754.84	206296.67	166587.89	182207.41	201334.98
12	KERALA	127710.93	158758.02	152633.88	138663.89	130040.98	161672.63	148349.77	156742.50
13	MADHYA PRADESH	183982.44	245163.12	236732.20	260233.41	258068.71	280931.84	250042.99	244405.53
14	MAHARASHTRA	115292.02	79951.77	123834.73	143949.27	126648.40	161595.68	185080.54	171475.30
15	MANIPUR	23100.00	21997.13	25532.29	34370.41	25476.26	26713.60	23122.01	28244.29
16	MEGHALAYA	27106.21	27785.90	22182.56	74069.23	31748.20	30902.48	27230.92	58292.37
17	MIZORAM	24474.27	11141.23	28517.36	6534.33	25771.96	11420.13	29859.36	6503.99
18	NAGALAND	29214.80	11305.27	26665.95	50152.80	29479.90	15781.62	19485.31	42670.64
19	ODISHA	75752.84	103530.34	147941.05	165177.88	128316.66	106245.59	205197.36	167433.34
20	PUNJAB	22615.48	18948.18	24533.37	43413.61	25884.73	21303.63	30020.75	44750.04
21	RAJASTHAN	205943.32	297609.87	269583.23	384536.31	262472.89	325181.15	326843.53	368722.06
22	SIKKIM	10684.17	7386.41	8623.44	13262.56	10889.24	7643.42	9634.84	8851.89
23	TAMIL NADU	469021.12	378180.33	547037.47	365749.55	393790.55	391889.30	625452.55	409270.04
24	Telangana		191996.00	182484.92	157262.03	4689.32	190409.89	237865.50	147909.19
25	TRIPURA	94366.49	63662.48	135894.19	81491.34	107475.77	81970.81	137152.73	87648.33
26	UTTAR PRADESH	289639.01	251341.40	269569.44	341110.96	344617.70	313510.51	297612.93	336750.09
27	UTTARAKHAND	33000.50	28636.22	45076.65	44248.32	38063.24	32289.09	49253.14	52708.00
28	WEST BENGAL	289438.19	374495.29	471174.20	401119.19	372403.85	401006.28	484777.14	520761.15
29	ANDAMAN AND NICOBAR	1918.10	1301.94	1035.72	801.40	1755.96	975.12	333.15	1.29
30	GOA	205.86	137.95	246.82	425.85	297.40	457.15	300.59	194.69
31	LAKSHADWEEP	16.93	45.06	11.85	0.00	73.64	70.50	29.83	20.41
32	PUDUCHERRY	879.98	739.69	1292.57	300.15	1136.83	650.20	917.82	898.15
	Total	3274368.00	3247686.69	3664479.70	3939916.59	3851109.99	3600835.97	4391109.05	4164467.89

*This includes the state share and the unspent balance of the previous year.

**Annexure referred to in part (a) & (b) of the Lok Sabha Unstarred Question No 4738 due for reply on 15.12.2016
A statement indicating the funds allocated, released and expenditure incurred under PMAY-G**

(Rs in Lakhs)

S.No.	State	2013-14		2014-15		2015-16		2016-17		Utilization
		Central Allocation	Central Release	Central Allocation	Central Release	Central Allocation	Central Release	Central Allocation	Central Release	
1	ANDHRA PRADESH	113374.34	114122.78	42729.19	42660.11	28818.24	28113.32	42015.73	21007.87	NR
2	ARUNACHAL PRADESH	4831.03	5706.51	1416.26	1813.74	952.51	4240.29	8218.81	4109.45	NR
3	ASSAM	97521.24	90006.56	128586.17	92867.67	86481.14	87865.75	199853.19	124447.80	31688.04
4	BIHAR	331160.54	295703.99	153019.47	103487.97	103203.06	90718.46	356963.85	211427.06	20326.07
5	CHATTISGARH	26252.54	50327.44	23417.65	39984.45	15793.89	14025.75	130380.06	69640.89	8090.35
6	GOA	761.99	380.29	320.28	540.43	216.01	268.14	569.57	0.00	175.10
7	GUJARAT	58997.09	26652.67	18621.64	5041.49	12559.26	12274.95	63590.77	36428.77	7110.27
8	HARYANA	9859.68	9831.14	18985.09	9492.49	12804.38	9174.59	14306.85	7153.43	4638.57
9	HIMACHAL PRADESH	4139.24	4226.62	2742.50	1433.54	1849.67	2191.75	4434.53	3100.08	545.03
10	JAMMU & KASHMIR	9347.32	5642.49	7888.38	4232.39	5320.27	5363.09	15482.32	0.00	0.00
11	JHARKHAND	36724.52	35268.67	27137.02	21030.14	18302.40	29740.27	129233.56	69767.98	9990.75
12	KARNATAKA	48024.51	49293.63	51867.69	28524.51	34981.86	60406.49	52098.19	15028.47	523.98
13	KERALA	25013.46	22626.02	32247.23	16075.33	21748.95	35717.19	18226.79	9113.40	7384.21
14	MADHYA PRADESH	61762.40	47268.56	62891.88	57020.43	42417.05	57139.16	250875.10	125565.63	48898.06
15	MAHARASHTRA	75093.75	75540.13	102822.28	94599.37	69347.87	34673.93	128991.63	64495.82	43126.75
16	MANIPUR	5633.39	3649.98	3270.35	2715.77	2199.49	4681.35	10292.41	5576.18	925.09
17	MEGHALAYA	9749.28	8063.52	5920.63	4629.68	3981.95	4950.95	15492.24	7746.12	934.95
18	MIZORAM	2574.53	2570.02	908.18	455.24	610.80	759.24	4371.69	2389.25	308.48
19	NAGALAND	7340.45	7328.37	1039.15	4575.01	698.89	1068.22	8322.77	4510.83	NR
20	ODISHA	70031.18	84418.51	87693.07	68403.59	59144.07	98281.94	221739.93	120442.00	20341.42
21	PUNJAB	10681.36	2739.95	30985.91	0.00	20898.26	1124.29	13697.74	6848.87	NR
22	RAJASTHAN	46736.14	46886.92	55154.41	41385.74	37198.56	39834.60	140096.15	75647.35	26825.62
23	SIKKIM	1009.93	877.03	1288.12	1287.47	866.33	433.17	2381.21	1190.61	155.15
24	TAMIL NADU	48363.67	56206.02	29172.57	38213.49	19675.27	21273.32	98715.06	59357.62	12172.89
25	TELANGANA	It was a part of Andhra Pradesh		36752.19	41035.18	24787.64	24787.53	28526.67	0.00	1731.69
26	TRIPURA	9399.84	12800.43	6704.14	12244.45	4508.89	6876.04	21587.69	10793.85	105093.35
27	UTTAR PRADESH	162543.86	145531.68	232213.43	161431.10	156614.95	158312.83	322032.52	223980.45	1561.16
28	UTTARAKHAND	8210.64	6405.19	6694.36	4004.40	4514.97	4164.85	9880.77	4940.39	71164.54
29	WEST BENGAL	101496.87	86566.87	236310.75	210429.28	159378.37	172273.43	244362.21	122181.11	NR
30	ANDAMAN AND NICOBAR	1517.64	221.31	631.69	0.00	443.29	0.00	196.37	0.00	0.00
31	DADRA & NAGAR HAVELI	305.70	0.00	162.37	81.17	113.95	56.97	282.83	0.00	0.00
32	DAMAN & DIU	118.18	0.00	44.28	0.00	31.08	0.00	49.88	0.00	0.00
33	LAKSHADWEEP	137.47	137.47	16.66	0.00	11.69	0.00	70.92	0.00	0.00
34	PUDUCHERRY	776.61	0.00	300.00	0.00	400.00	0.00	400.00	0.00	0.00
	Total >>>	1389490.380	1297000.783	1409955.005	1109695.635	950875.000	1010791.835	2557740.000	1406891.430	423711.502

NR- Not reported

Note- Utilization of funds reported against total available fund which include Central release, State share, interest accrued and miscellaneous receipt in the respective Financial Year.

Release includes funds released for previous year as committed liability and under special projects.

Annexure referred to in part (a) & (b) of the Lok Sabha Unstarred Question No 4738 due for reply on 15.12.2016
A statement indicating the funds allocated, released and expenditure incurred under DAY-NRLM

(Rs in Lakh)

Sl. No	NAME OF STATES/UTs	2013-14				2014-15				2015-16				2016-17			
		Cental Allocation	Cental Release		Expenditure*	Cental Allocation	Cental Release		Expenditure*	Cental Allocation	Cental Release		Expenditure	Total Cental Allocation	Cental Release		Expenditure
		NRLM (Including Interest Subvention (Cat.-II))	NRLM (Including Interest Subvention (Cat.-II))	NRLP		NRLM (Including Interest Subvention (Cat.-II))	NRLM (Including Interest Subvention (Cat.-II))	NRLP		NRLM (Including Interest Subvention (Cat.-II))	NRLM (Including Interest Subvention (Cat.-II))	NRLP		NRLM	NRLP		
1	2	3	4	5	7	8	9	10	12	13	14	15	18	19	20	21	23
1	Andhra Pradesh	23466.00	22063.98	1691.93	31738.25	20301.00	8157.36	0.00	4069.20	2680.53	3289.45	1753.40	2353.52	1185.81	592.91	0.00	261.16
2	Bihar	19616.00	3060.50	63.07	16804.78	10142.00	0.00	10909.50	58730.92	5690.71	1241.90	10503.00	43203.27	4835.89	2417.95	5506.63	16527.36
3	Chattisgarh	4405.00	2202.50	1234.2	16804.78	2208.00	0.00	3255.00	5441.06	1265.58	0.00	3777.78	8013.42	1074.08	0.00	2262.00	4653.81
4	Goa									153.75	75.00	0.00	0.00	150.00	0.00	333.15	0.00
5	Gujarat	3201.00	490.50		2273.01	1652.00	0.00	2046.00	3075.85	916.37	0.00	501.32	3156.09	765.19	382.60	1074.00	1157.97
6	Haryana	2028.00	731.20		550.00	1009.00	0.00	0.00	1732.78	546.41	693.66	0.00	1194.64	450.18	225.09	0.00	576.38
7	Himachal Pradesh	966.00	394.03			466.00	0.00	0.00	455.60	231.68	97.38	0.00	527.86	189.59	94.80	0.00	169.21
8	Jammu & Kashmir	3552.94	2837.79		1373.00	4871.00	3750.00	0.00	4560.81	2031.38	4267.54	0.00	4523.41	2500.00	1250.00	0.00	1517.16
9	Jharkhand	7423.00	1136.50	3401.13	4854.99	3692.00	0.00	5778.87	11620.64	2143.55	0.00	9269.43	19612.87	1823.41	911.71	5350.20	5123.33
10	Karnataka	9489.00	4744.50	1167.94	1913.55	5606.00	601.35	829.50	3775.01	2191.83	1471.30	2945.30	9653.59	1535.07	767.54	1493.50	1358.50
11	Kerala	4537.00	3272.00	301.35	3737.69	2396.00	677.17	1296.72	3447.86	977.90	1005.64	2003.26	2987.43	688.78	344.39	0.00	430.79
12	Madhya Pradesh	9305.00	4497.00	4643.74	11120.76	4719.00	0.00	10560.00	17216.17	2709.81	0.00	8641.50	18132.11	2300.98	1150.49	4404.00	8781.89
13	Maharashtra	12866.00	6433.00	3998.30	12968.53	6732.00	0.00	1516.00	15776.32	3651.46	4101.48	5502.00	15887.97	3034.46	1517.23	4455.77	5251.00
14	Odisha	10655.00	3692.50	1250.00	5239.82	5730.00	0.00	0.00	7738.92	2854.41	937.02	3836.00	10725.66	2325.13	1162.57	2967.27	5044.28
15	Punjab	1020.00	494.31		1371.00	484.00	0.00	0.00	677.21	262.72	122.37	0.00	980.73	218.78	109.39	0.00	305.22
16	Rajasthan	5276.00	974.00		1749.02	2754.00	0.00	0.00	1205.13	1417.07	0.00	495.00	4937.92	1165.63	582.82	1145.64	3223.71
17	Tamil Nadu	11679.00	5839.50	1414.50	7139.44	7329.00	826.00	2534.59	20508.87	2602.08	2050.22	1923.50	12677.06	1797.46	898.73	1873.50	1939.90
18	Telangana						6585.44	0.00	229.61	1915.71	1480.54	0.00	3126.11	847.01	423.51	0.00	589.63
19	Uttar Pradesh	28747.00	5731.50	2618.43	574.25	14223.00	0.00	0.00	5658.06	8261.14	3575.83	2230.31	10852.46	6962.06	3481.03	4192.00	8529.17
20	Uttarakhand	1634.00	699.13		59.00	772.00	0.00	0.00	450.32	434.61	0.00	0.00	603.26	366.56	0.00	285.50	202.30
21	West Bengal	11558.00	5236.20	4172.64	5430.55	7028.00	2016.68	3617.25	8847.28	3221.30	3880.16	2000.00	15119.93	2583.93	1291.97	2250.70	7557.80
22	A&N Islands													25.00	12.50	0.00	0.00
23	Daman & Diu													25.00	0.00	0.00	0.00
24	D & N Haveli													25.00	0.00	0.00	0.00
25	Lakshadweep													25.00	12.50	0.00	0.00
26	Pondicherry		0.00			350.00	135.34	0.00	0.00	475.00	150.00	0.00	0.00	250.00	125.00	0.00	0.00
27	Arunachal Pradesh		358.21			226.00	0.00	0.00	0.00	161.82	0.00	0.00	68.51	As per the approval given by Cabinet, for North Eastern States funds will be provided out of the total NE allocation under NRLM on demand basis i.e as per the approved Annual Action Plan 2016-17	300.00	0.00	125.72
28	Assam	18897.00	5329.93	3445.01	6278.73	7103.00	0.00	0.00	7997.20	4588.89	0.00	500.00	9404.06		0.00	2207.26	3927.59
29	Manipur	1328.00	178.19			467.00	0.00	0.00	206.74	285.71	0.00	0.00	142.64		400.00	0.00	138.95
30	Meghalaya	1462.00	640.42		47.92	467.00	0.00	0.00	22.11	319.00	0.00	0.00	561.89		200.00	0.00	191.33
31	Mizoram	472.00	279.31		298.00	207.00	64.00	0.00	239.76	74.75	329.50	354.50	97.93		800.00	0.00	273.15
32	Nagaland	1046.00	1441.04		733.00	318.00	185.00	0.00	968.35	221.66	545.22	789.50	658.46		1200.00	0.00	347.47
33	Sikkim	459.00	145.01			146.00	0.00	0.00	0.00	82.43	72.00	0.00	143.07		300.00	0.00	43.62
34	Tripura	2643.00	1317.74			866.00	0.00	0.00	414.70	535.74	226.44	0.00	746.73		1350.00	0.00	280.43
	GRAND TOTAL	197730.94	84220.49	29402.24	133060.07	112264.00	22998.34	42343.43	185066.48	52905.00	29612.65	57025.80	200092.60	59000.00	22304.73	39801.12	78528.83

*Expenditure Against Total Available Funds which also includes State share, Opening Balance and Misc. Receipts

**Annexure referred to in part (a) & (b) of the Lok Sabha Unstarred Question No 4738 due for reply on 15.12.2016
State/UT-wise funds released under DDU-GKY**

(Rs. In Lakh)

S.N	States/ Uts	2013-14	2014-15	2015-16	2016-17 (as on 15.11.2016)
1	A&N Islands	-	-	-	-
2	Andhra Pradesh	4956.639	-	7775.500	-
3	Arunachal Pradesh	-	222.075	-	61.000
4	Assam	-	5245.284	3337.446	21.996
5	Bihar	-	315.455	5637.000	
6	Chandigarh	-	-	-	
7	Chhattisgarh	1010.282	2604.193	145.000	8645.099
8	D&N Haveli	-	-	-	
9	Delhi	-	-	-	
10	Goa	-	-	-	
11	Gujarat	3172.500	703.230	225.537	
12	Haryana	1641.460	860.890	598.601	
13	Himachal Pradesh	25.500	-	342.908	3670.435
14	J&K	6518.656	3773.851	2266.698	6141.389
15	Jharkhand	5362.545	50.736	153.000	6314.462
16	Karnataka	2765.140	2246.028	7485.552	256.738
17	Kerala	-	5979.986	139.000	
18	Madhya Pradesh	1953.262	2800.517	188.000	6973.449
19	Maharashtra	-	-	9665.578	96.065
20	Manipur	-	-	-	61.000
21	Meghalaya	-	-	-	61.000
22	Mizoram	-	-	-	60.500
23	Nagaland	-	-	-	61.000
24	Odisha	1715.367	8233.757	4214.820	1863.430
25	Pondicherry	-	-	-	
26	Punjab	161.070	-	2862.500	
27	Rajasthan	7608.180	-	375.500	
28	Sikkim	-	662.020	-	60.500
29	Tamilnadu	-	-	4390.225	
30	Telangana	-	-	4422.000	
31	Tripura	744.174	930.331	131.000	3838.949
32	Uttar Pradesh	5168.603	17064.776	770.389	376.609
33	Uttarakhand	0.000	-	65.091	1891.121
34	West Bengal	187.499	1047.851	146.000	8890.369
35	Multi-State	13906.160	4122.440	2625.964	512.634
	Total	56897.037	56863.420	57963.309	49857.745